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O.A. No.230/2007

ORDER DATED 1st FEBRUARY, 2011

HON'BLE MR. C.R. MOHAPATRA, ADMINISTRATIVE MEMBER
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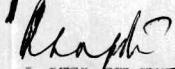
HON'BLE MR. A.K. PATNAIK, JUDICIAL MEMBER

This matter was listed first time on 23.07.07. When the matter came up none was present for the applicant, as it reveals from the order dated 23.07.07, with the direction that this matter should be placed before the Division Bench as and when it would sit next. Thereafter, it is seen that this matter has not been listed till date. Neither any memo nor any application has been filed either by the applicant or by the Ld. Counsel for the applicant for listing of the case.

2. Today when the matter was called, neither the applicant nor his Counsel appeared. This is a case of compassionate appointment where the applicant's mother had applied for appointment under the Rehabilitation Assistance Scheme on 07.03.05 as the father of the applicant had died on 16.09.03. It appears that the applicant is not interested to prosecute this case further.

3. In the aforesaid premises this O.A. is dismissed for default.


JUDL. MEMBER


ADMN. MEMBER